

## PENDENCY REPORT AS ON 25-05-2023

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2608
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	21
4	ARBA-Appeals under Arbitration & Conciliation Act	212
5	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2
6	ARBP-Petitions under Arbitration & Conciliation Act	50
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	3681
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3099
11	CMPAT-Company Act.	81
12	CMP-Civil Miscellaneous Petition	2426
13	COA-Appeals against judgement in Comp.Pet.	25
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	15
16	CONTAR-Appeals against orders in CrI.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8547
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	213
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	149
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	2
22	CONTR-Proceeding relating to Criminal Contempt	187
23	COPET-Orginal Petition (Companies Act.)	124
24	CRA-Criminal Appeals	1046
25	CRLA-Appeal against Judgement/Sentence.	11030
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1500
27	CRLMA-Other Miscellaneous Application.	898
28	CRLMC-Appl.under Sec.482 Cr.P.C.	3558
29	CRLMP-Criminal Miscellaneous Petition	838
30	CRLREV-Criminal Revision.	9513
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	173
34	CRREV-Criminal Revision	235
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	16
39	CVRVW-Civil Review.	20
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4
41	EC-Execution Case.	1
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	23
44	EXFA-Execution First Appeal.	2
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	27
47	FA-First Appeal	472

48	FAO-First Appeal from Orders.	3136
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	11
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	248
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1106
57	JCRLRV-Jail Criminal Revision.	9
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	870
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	5359
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	50
65	MATA-Matrimonial Cases (Appeals)	1121
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	95
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	742
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	58
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	1
76	RFA-FA from Judgement and Decree in Suit	737
77	RPFAM-Revision US 19 of Family Court Act.	904
78	RSA-Second Appeal from Judgement and Decree.	6860
79	RVWPET-Review Petition.	2132
80	RVWPET(RPC)-Review Petition in Cuttack Bench	78
81	RVWPET(RP)-Review Petition in Bhubaneswar Bench	56
82	SAO-Second Appeal from Appellate Order.	218
83	SA-Second Appeal	2166
84	SCLP-Pet.for leave to appeal to Supreme Court	1

85	SJC-Special Jurisdiction Case (Tax Matters)	108
86	SM-Suo Motu.	43
87	SPA-Sp.Appeal before DB ...	1
88	STAPL-Appl.for direction to make a reference.	2
89	STREV-Sales Tax Revision.	462
90	TA-Tax Appeal	11
91	TREV-Tax Revesion	8
92	TRPCRL-Transfer Petition for transfer of CrI. Proceeding	274
93	TRP(C)-Transfer Petition under Sec.24 CPC	893
94	WA-Appeals before DB against SB Judgement	2642
95	WPC(OAB)-Original Application in Berhampur Bench	22
96	WPC(OAC)-Original Application in Cuttack Bench	2822
97	WPC(OA)-Original Application in Bhubaneswar Bench	1314
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	72
99	WPC(OAPPC)-Original Application Permission Petition in Cuttack	29
100	WPC(OAS)-Original Application in Sambalpur Bench	61
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	291
102	WPC(TAC)-Transfer Application in Cuttack Bench	34
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	3
104	WPC(T)-Temporary Number in Bhubaneswar	7
105	WP(C)-Writ Petition under Art.226 and 227.	58334

	<b>Grand Total</b>	<b>144986</b>
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